(d) whether there are such students also who have joined service in foreign countries?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) The latest available information regarding number of Indian Students studying abroad is given in the annexure laid on the Table of the House (Placed in Library. See No. LT 942/68] Government of India does not incur any expenditure on scholars going abroad on scholarships financed by foreign Governments/Organisations. However, in very few exceptional cases cost of passage is granted.

- (b) This condition is laid down for sponsored scholars who go abroad under different scholarship schemes of foreign Governments/Organisations.
- (c) and (d). The information is not available.

बिल्ली नगर निगम को 1968-69 के लिये घनराशि का नियतन

7713. श्री रचुवीर सिंह शास्त्रीः क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या दिल्ली नगर निगम ने सरकार से 1968-69 के लिये अधिक धनराशि का नियतन करने का अनुरोध किया है क्योंकि अन्यथा कुछ महत्वपूर्ण योजनाओं पर जिसमें अन्य बातों के साथ-साथ नये स्कूलों का खोलना, स्कूलों की इमारतों का निर्माण और मलेरिया उन्मूलन के कार्य सम्मिलत हैं, धन की कमी के कारण प्रतिकूल प्रभाव पड़ने की सम्भावना है; और
- (स) सरकार ने इस बारे में क्या निर्णय किया है?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चरण शुक्ल): (क) भीर (ख). दिल्ली नगर निगम ने शिक्षा, स्वास्थ्य तथा सड़कों से सम्बन्धित योजना-स्कीमों के लिये सरकार से 1968-69 के लिये सहायता-मनुदान के रूप में श्रीर श्रीषक धन देने के लिये श्रनुरोध किया है जो दिल्ली प्रशासन द्वारा उनके लिये निर्धारित योजना की उच्चतम सीमाझों के बराबर हो । बिल्ली नगर निगम को सहायता-अनुदान देने के प्रश्न पर अन्तिम निर्णय मोरारका आयोग की सिफारिकों प्राप्त होने पर लिया जायेगा जिसे निगम के आर्थिक साधनों पर विचार करने के लिये नियुक्त किया गया है।

Bridge on National Highway No. 45 near Tambaram.

7714. SHRI KAMALANATHAN : SHRI MAYAVAN :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

- (a) whether there is a proposal to construct an overbridge near Tambaram on National Highway No. 45 in Madras; and
- (b) if so, the reasons for the delay in commencing the bridge?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) Yes, Sir.

(b) The overbridge proper is to be constructed by the Railway from their funds after obtaining technical approval for the design from this Ministry. The approaches will be constructed by the State Public Works Department. A modified design with drawings for the overbridge is awaited from the Railway. In the meantime, land for the approaches has been acquired and tenders for the construction of the approaches have been invited by the State Public Works Department, the last date for the receipt of tenders being the 17th April, 1968.

लेफ्टिनेंट गवर्नर, दिल्ली का निवास स्थान

7715. श्री श्रीचन्द गोयलः

श्री शारवानन्वः

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि:

(क) 1965-66 तथा 1966-67 वर्षों में लेफ्टिनेन्ट गवर्नर, दिल्ली के सरकारी निवास स्थान पर कितना घन व्यय हुग्रा था; और (ख) 1967-68 तथा 1968-69 वर्षों में इस पर कितना धन व्यय करने का प्रस्ताव है?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चररा, गुक्ल): (क) स्रोर (ख). उपराज्यपाल के सरकारी निवास, राजभवन, दिल्ली के नवी-कररा, परिवर्द्ध न, परिवर्तन तथा रख-रखाव पर 1965-66 से 1967-68 तक की स्रविध के दौरान निम्नांकित कथ्य किया गया:

> 1965-66 28,073 रू० 1966-67 54,669 रू० 1967-68 1,48,548 रू० वर्ष 1968-69 के दौरान इस अवन के रस

रखाव, इत्यादि पर 1,86,280 रु० व्यय करने का प्रस्ताव है।

> Memorandum to Prime Minister by Andaman and Nicobar Employees

7716. SHRI A. K. GOPALAN :
SHRI VISWANATHA MENON:
SHRI BHAGABAN DAS :
SHRI E. K. NAYANAR :

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Chief Commissioner, Andaman and Nicobar Islands has given permission to Andaman and Nicobar Government Employees and Workers Federation to submit memorandum to Prime Minister during her recent visit to Island;
- (b) if so, whether it is a fact that the Deputy Commissioner, Nicobar group of Island did not allow the Federation to submit the memorandum; and
 - (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) and (c). The Nicobar branch of the Andaman and Nicobar Government Employees and Workers Federation desired to submit a memorandum to the Prime Minister. The Administration decided that the memorandum may be presented to the Prime Minister at 2.45 P.M. on the 7th February, 1968, at Circuit House, Car Nico-

bar. As the visit of the Prime Minister was curtailed, the engagement could not be gone through.

Payment of Pension to ex-officials of Portuguese Colonies in India

7717. SHRI A. K. GOPALAN:
SHRI B. K. MODAK:
SHRI P. GOPALAN:
SHRI K. ANIRUDHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are paying ex-gratia amount to some ex-officials of the eratwhile Portuguese Colonies in India as pension;
- (b) if so, the names of such officials and the amount of ex-gravia amount paid to them;
- (c) since when the ex-gratia amount is paid; and
- (d) the reasons for making such payments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) to (d). There are 66 cases wherein the exgratia payment is being made to exofficials of Portuguese Colonies. The expenditure involved is Rupees stateen thousand, seven hundred thirty six and seventy six paisa only per month. Former Administration of Goa had been paying such pension and these have been continued after liberation of Goa. A list showing the names of the pensioner and amount paid to each is laid on the Table of the House. [Placed in Library. See No. LT 943/68].

India Office Library

7718. SHRI BABURAO PATEL: Will the Minister of EDUCATION be pleased to state:

- (a) whether Britain has finally set up the proposed tribunal to divide the contents of the India Office Library in London between India and Pakistan:
- (b) if so, the names of the members of the tribunal and if not, the reasons for the delay in appointing the tribunal; and